

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

13. C.P. (IB)/126(MB)2024

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2024**

**NAME OF THE PARTIES: Reliance Commercial Finance Limited**  
**V/s**  
**Tulip Advisors Private Limited**

**Section: 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Ranveer Chapekar appeared for the Financial Creditor. Adv. Yashwant Dhanegave a/w Adv. Harshvardhan Borse appeared for the Corporate Debtor. Counsel appearing for the Corporate Debtor seeks time to file vakalatnama and reply. Time granted. Let the same be filed well before the next date of hearing. List the matter on **03.05.2024** for hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

10.04.2024  
Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**